

**(2023) 11 MEG CK 0041**

**Meghalaya High Court At Shillong**

**Case No:** Writ Petition (C) No. 297 Of 2023

Soidur Rahman Mollah

APPELLANT

Vs

State Of Meghalaya & Ors.

RESPONDENT

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**Date of Decision:** Nov. 17, 2023

**Hon'ble Judges:** H.S. Thangkhiew, J

**Bench:** Single Bench

**Advocate:** M. Rahman, S.K. Hassan, I. Lyngwa, E.B. Passah

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**Judgement**

H.S. Thangkhiew, J

As prayed for by Mrs I. Lyngwa, learned GA for the respondent Nos. 1 to 5 and Ms E.B. Passah, learned counsel for respondent No. 6, two weeks' time is granted to file their respective affidavits.

List the matter on December 4, 2023.